## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal..No.541/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

| Name of the Company |           | Gentle Mercantile Pvt.LtdVersus-Registrar of Companies, W B |                        |                     |
|---------------------|-----------|---|------------------------|---------------------|
| Under Section       |           | 252 (3)   |                        |                     |
| SI.<br>No.          | Represent | gnation of Authorized tative (IN CAPITAL LETTERS)           | Appearing on behalf of | Signature with date |
| 1-                  | PATITA PA | BAN BISHNAL,  | 9401 P1 A              | 1                   |

2. AVIK CHONDHURY, New ) Peters

20/ M2017

## ORDER

Ld. Counsel for the petitioners is present.

Ld. Counsel for the petitioner has served copy of the petition on the Central Government through the Regional Director, Eastern Region and the Registrar of Companies, West Bengal but petitioner has not filed affidavit of service. He is directed to affidavit of service within 7 days from today.

List it on 21/02/2018.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (I)